

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/52/KOB/2023
SECTION	SECTION 7 IBC R/W RULE 4 AAA
NAME OF PARTIES	THE SOUTH INDIAN BANK V/S KORAVAMPADY ESTATES AND ENTERPRISES PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSSY STEEPHEN KATTUR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ANIL D NAIR, NOEL JOSEPH, TELMA RAJU, ADITYA UNNIKRISHNAN

22 March 2024

O R D E R

CP(IBC)/52/KOB/2023

Learned Counsel, Mr. Jossy Steephen Kattur appears through virtual mode on behalf of the Petitioner Bank. Learned representing Counsel, Ms. Sneha appears on behalf of the Respondent.

At the request of the parties, list this matter for further consideration on **05.04.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**